

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/699/(IB)/2017
NAME OF THE PETITIONER(S) : BAOBAB BROADBAN LTD
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Arun Karthik Mahan	Counsel for Petitioner	[Signature]
2	Rahul Jari	Counsel for Respondent	[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Applicant has submitted the preliminary arguments. The Application is admitted for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and prayed for time to file the counter. At request, time is enlarged with the direction to file the counter before next date of hearing. Matter is posted for arguments. Put up on 18.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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